

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015

Dated: 11th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Sri Avantika Contractors (I) Ltd.Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. R. B. Sharma for R-2

ORDER

As the matter was not reached, post this matter for hearing on **13.08.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member